

**RAJASTHAN HIGH COURT, JODHPUR**


**STANDING ORDER**

No. S.O./2018/...02

Date: 20/03/2018

Pursuant to Hon'ble Court order dated 28.02.2018 passed in the D.B. Special Appeal (Writ) no. 288/2018, all the concerned employees who accept the affidavit, reply or rejoinder on behalf of parties are hereby directed not to accept any affidavit without their continuing pagination.

By order

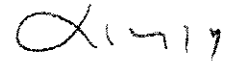
  
REGISTRAR (ADMN.)

No. I/A(iii)(a)/Direction/2018/ 538

Date: 20/03/2018

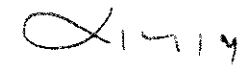
Copy to:-

1. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice
2. P.S. to Hon'ble Mr./ Dr./ Mrs./Kumari Justice ....., Rajasthan High Court.

  
REGISTRAR (ADMN.)

Copy also forwarded to the followings for information and necessary action:-

1. The Registrar (Admn./Writs/Class./Rules/CPC/ Vig.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All the concerned Sr./ Dy. Registrar, Rajasthan High Court, Jodhpur/ Jaipur.
4. Concerned Assistant Registrars, Rajasthan High Court. Jodhpur/ Jaipur Bench, Jaipur.
5. All AOJs, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All concerned Staff through the Supervising Officers, Rajasthan High Court, Jodhpur/ Jaipur.
7. Guard file.

  
REGISTRAR (ADMN.)